No.10/QA/State Lab Upgradation/Tender/FSSAI/2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi
the 21st April, 2018

To
All State/UT Food Commissioners (as per list enclosed)

Subject: Rate Contracts for supply of ICP-MS Equipment to FSSAI/State/UTs Laboratories-Change in Address of M/s PerkinElmer (India) Pvt. Ltd. for placing orders-reg.

Please refer to rate contracts finalized by this office vide letter of even number dated 20.10.2017 and amendments conveyed by letter of even number dated 19.01.2018 for the supply of ICP-MS. In this regard, I am to inform that address for placing orders for ICP-MS to M/s PerkinElmer (India) Pvt. Ltd. has now changed as under:

<table>
<thead>
<tr>
<th>Equipment</th>
<th>Address mentioned in rate contracts orders</th>
<th>Revised Address for placing orders</th>
</tr>
</thead>
<tbody>
<tr>
<td>ICPMS</td>
<td>M/s PerkinElmer (India) Pvt. Ltd., G-Corp Tech Park, 8th Floor, Ghodbunder Road, Kasarvadavali, Thane(W)-400615, Mumbai, India</td>
<td>M/s PerkinElmer (India) Pvt. Ltd., C/o DHL Logistics Pvt. Ltd., Bommanahalli CMC HSR, Layout Sector-II, No.55/10 Harlukunte Village, Bangalore-560102, India</td>
</tr>
</tbody>
</table>

2. It is, therefore, requested that all the communications relating to placing orders for ICP-MS to M/s PerkinElmer (INDIA) Pvt. Ltd. are now to be sent at its revised address mentioned above. There is no change in contact number (011-45006600 Mob: +919654604001) and Email ID (sharad.tripathi@perkinelmer.com).

3. It is also informed that M/s PerkinElmer (India) Pvt. Ltd. will now do the billing of pending orders for ICPMS from its Bangalore address.

Yours faithfully,

Umesh Kumar Jain
Joint Director
Tel. 23237419
Email: umesh.jain@nic.in

Copy to: